

(ख) यदि हां, तो क्या यह भी सच है कि उनमें से कुछ भारतीय राष्ट्रों को गिरफ्तार कर लिया गया है;

(ग) यदि हां, तो उनके नाम क्या हैं और उन्हें किन अपराधों के लिये गिरफ्तार किया गया है; और

(घ) मविष्य में तोड़ फोड़ करने की ऐसी घटनाओं की पुनरावृत्ति को रोकने के लिये सरकार ने क्या कार्यवाही की है ?

गृह-कार्य मंत्री (श्री यशवन्तराव चव्हाण):

(क) सरकार के पास ऐसी कोई सूचना नहीं है।

(ख) से (घ). प्रश्न नहीं उठता।

विदेश व्यापार के लिये प्रयोग में लाये जाने वाले भारतीय जहाज

***889 श्री रामावतार शर्मा :
श्री बृजराज सिंह कोटा :**

क्या परिवहन तथा नौबहन मंत्री यह बताने की कृपा करेंगे कि विदेश व्यापार में प्रयोग में लाये जाने वाले ऐसे जहाजों की संख्या कितनी है, जिन पर भारतीयों का स्वामित्व है?

परिवहन तथा नौबहन मंत्री (डा० वि०के० शर्मा वि० राव) : 30-11-1968 को 174 भारतीय जहाज विदेश व्यापार में लगे थे।

Levy of Entrance Fee at Airports

***890. SHRIMATI ILA PAL CHOU-DHURI :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the approximate total revenue accrued so far to each airport in India from the recently introduced levy of a rupee per head for entry into Airports.

(b) whether there is a further move to introduce an embarkation levy of Rs. 10 per head on all passengers going abroad from

any of the four major Airports of Delhi, Bombay, Calcutta and Madras;

(c) if so, the approximate total annual revenue expected therefrom; and

(d) whether the revenue from this levy together with levy referred to in (a) above will be utilised for improvements and expansion of the Airports ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (Dr. KARAN SINGH) :

(a) The revenue realised upto the end of November, 1968 from the Airport Entry Fee at each airport, is as under :

	Rs.
Bombay (Santa Cruz)	6,49,861
Calcutta (Dum Dum)	2,51,594
Madras (Meenambakkam)	1,97,050
Delhi (Palam)	4,69,444
Total	15,67,949

(b) It is proposed to levy a Passenger Service Fee of Rs. 15.00 per head from passengers embarking at any of the four international airports for a destination abroad.

(c) The total revenue from Passenger Service Fee is estimated at Rs. 45 lakhs per annum.

(d) The revenue from Airport Entry Fee as well as the proposed Passenger Service Fee is at present credited to the Consolidated Fund of India and not specifically earmarked for any purpose.

Tourists Missing in Darjeeling Floods

***891. DR. SUSHILA NAYAR :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that a number of tourists are missing in the area of Darjeeling due to the recent floods in that area;

(b) if so, their number and their nationality; and

(c) the efforts made by Government to trace them ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (Dr. KARAN SINGH) : (a) to (c). According to information received from the Government of West Bengal, no tourist is reported to be missing in the recent floods in the Darjeeling area.

भारत के साम्यवादी दल की बिहार राज्य परिषद द्वारा ज्ञापन

*892. श्री रामावतार शास्त्री : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जब वह बिहार सम्बन्धी संसदीय परामर्शदात्री समिति की बैठक में भाग लेने के लिये पटना गये थे उनको 10 अक्टूबर, 1968 को भारत के साम्यवादी दल की बिहार राज्य परिषद द्वारा एक ज्ञापन दिया गया था ;

(ख) यदि हाँ, तो उसका व्यौरा क्या है ;

(ग) इस बारे में सरकार की क्या प्रति-क्रिया है ; और

(घ) उक्त ज्ञापन में उठाये गये प्रश्नों के बारे में अब तक क्या कार्यवाही की गई है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) जी हाँ, श्रीमान् ।

(ख) ज्ञापन की एक प्रति सदन के सभा पटल पर रखी जाती है । [पुस्तकालय में रख दी गई । देखिये संख्या LT-2812/68]

(ग) और (घ). ज्ञापन में दिये गये सुझावों का सम्बन्ध अनेकों विभागों से है और विभागों द्वारा उनकी परीक्षा की जा रही है ।

Acquisition by Government of Birla House, New Delhi

*893. SHRI S. M. BANERJEE :
SHRI YASHWANT SINGH KUSH-
WAH :
SHRI HEM BARUA :
SHRI R. K. SINHA :

SHRI D. C. SHREMA :
SHRI SHASHI BHUSHAN :

Will the Minister of HOME AFFAIRS be pleased to state.

(a) whether several Members of Parliament have sent a Memorandum to the President of India for taking over the Birla House, New Delhi; and

(b) if so, reaction of Government there to ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) Government's reaction in this matter has already been indicated in the statement made in the House on 17. 12. 1968 by the Minister of Works, Housing and Supply in response to a Calling Attention Notice.

B. N. V. P. Slogan Posters In Calcutta

*894. SHRI BENI SHANKER SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether he is aware that since last two months, big slogans in Bengal e. g., 'Bengali Jago' 'Bengali Bangla Banchao' and Bengali Gorjev Otho' have been found written on walls by 'B. N. V. P.' all over Calcutta;

(b) if so, what is this 'B. N. V. P.' and by which party or institution it is being controlled; and

(c) the steps being taken to check such anti national activities ?

THE MINISTER OF HOME AFFAIRS : (SHRI Y. B. CHAVAN) : (a) Such slogans have come to notice since the middle of the current year.

(b) According to information furnished by the State Government the B. N. V. P. (Bengal National Volunteer Party) was formed sometime in 1956 by one Shri Sanjib Ray with about 25 members. It claims to be above politics but has got affinities with several likeminded organisations including